

**Monthly Information Bulletin on Corporate Sector**

**February, 2016**

**Government of India**

**Ministry of Corporate Affairs**

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

## **HIGHLIGHTS**

### **I. REGISTERED COMPANIES AS ON 29<sup>th</sup> FEBRUARY, 2016**

1. The total number of companies registered in the country as on 29<sup>th</sup> February 2016, stood at 1,535,848. Of them, 284,690 companies were closed; 556 companies were assigned dormant status as per the Companies Act, 2013; 138,747 companies have not filed their statutory annual filings for 3 years consecutively; 5,471 companies were under liquidation; 23,061 companies were in the process of being struck-off and 171 companies were in the process of being re-activated. Taking the above into account, there were 1,083,152 active companies as on 29<sup>th</sup> February, 2016.

2. Out of the 284,690 closed companies, about 10,352 companies were liquidated/dissolved; 251,112 companies were defunct (and hence struck-off); 16,875 companies were amalgamated/ merged with other companies; 6,351 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 29<sup>th</sup> February, 2016.

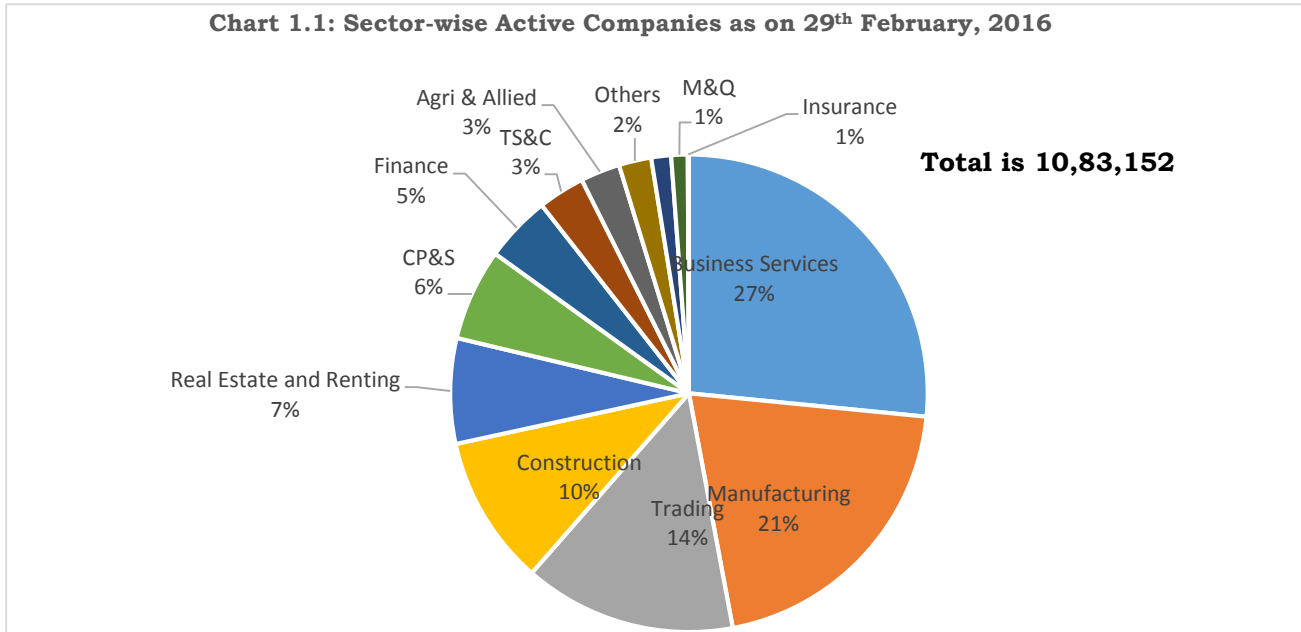
3. Out of the 1,076,427 active companies limited by shares; 1012,965 were Private and 63,462 were Public companies, segregated into 6,809 Listed and 56,653 Unlisted Companies (**Table 1.2**).

4. Authorized Capital wise distribution of active companies as on 29<sup>th</sup> February, 2016 (**Table-1.3**) indicates that about 66.62% of companies (721,596 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.13% of companies (23,034 in number) have authorized capital of above Rs.10 crore each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (308,830), followed by Delhi (285,212) and West Bengal (188,466). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (226,883), followed by Delhi (205,529) and West Bengal (139,086) as on 29<sup>th</sup> February, 2016 (**Table-1.4**).

6. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.88 lakh) followed by Manufacturing (2.22 lakh), Trading (1.56 lakh) and Construction (1.10 lakh). Business Services comprise of Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.5 and Chart 1.1**).

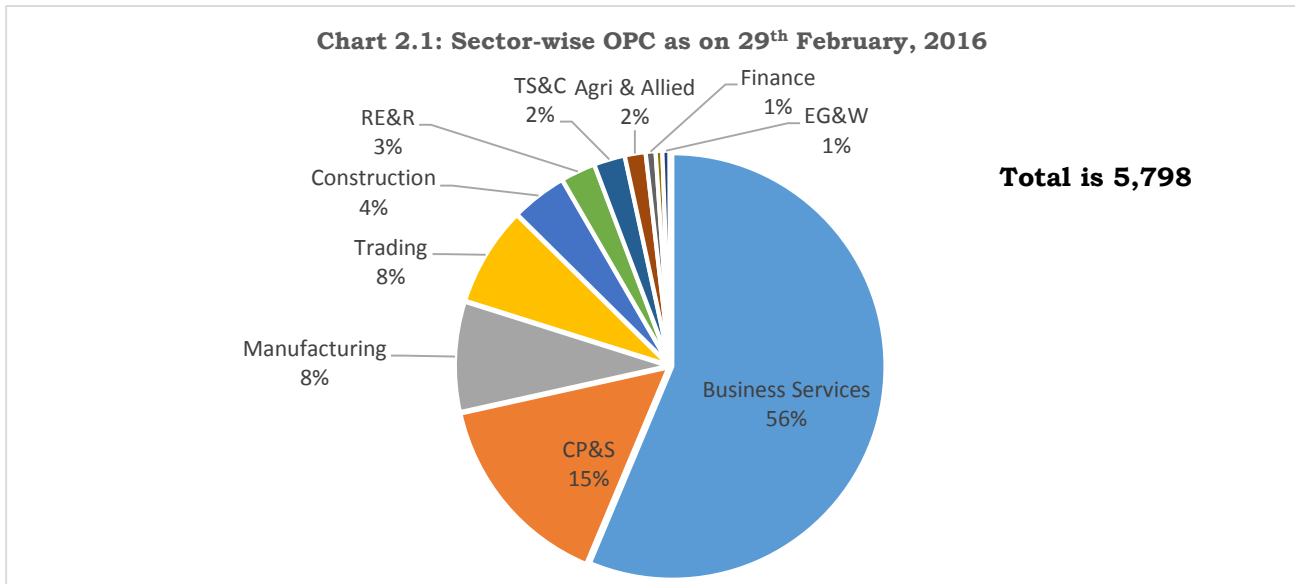
**Chart 1.1: Sector-wise Active Companies as on 29<sup>th</sup> February, 2016**



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S' is 'Community, Personal & Social Services'. 23,815 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

## **II. ONE PERSON COMPANY**

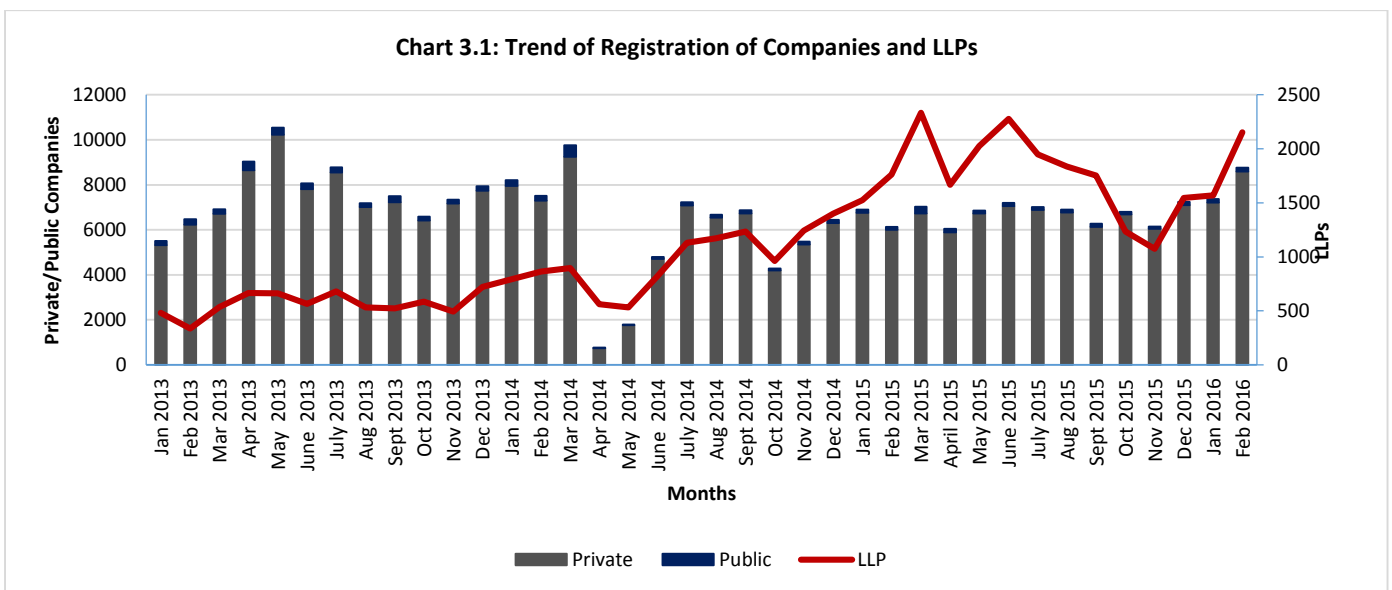
7. Up to 29<sup>th</sup> February 2016, a total number of 5,798 One Person Companies (OPCs) were registered with collective authorized capital of Rs. 145.90 crore. Economic activity wise classification of OPCs up to 29<sup>th</sup> February 2016 reveals that the highest number of OPCs are in Business Services (3,265) followed by Community, Personal & Social Services (882), Manufacturing (484) and Trading (437) (**Chart 2.1**). During the month of February 2016, a total of 397 OPC were registered with authorized capital of Rs. 9.27 crore. Economic activity wise classification of OPC during the month reveals that highest number of 225 OPCs were registered in Business Services, followed by 60 in Community, Personal & Social Services and 34 in Manufacturing (**Table 2.1**). Highest number of 71 OPCs were registered in Maharashtra (17.88%), 58 in Delhi (14.61%) and 50 in Karnataka (12.60%) during the month of February 2016 (**Table-6.1**).



'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

### III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

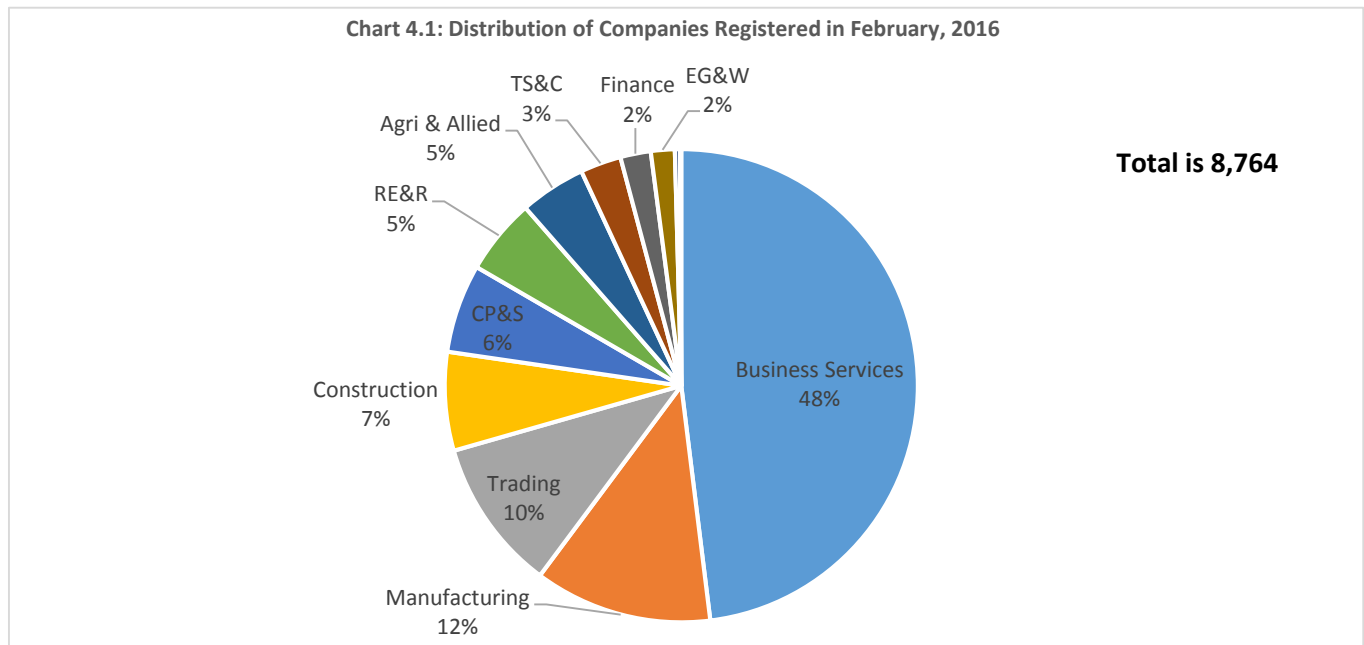
8. An analysis of registration of new companies during January 2013 to February 2016 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (**Chart 3.1**). A total of 8,764 companies were registered in February 2016 as compared to 6,138 in February 2015. A significant increase in registration of companies has been witnessed in February 2016 over the previous month. A decreasing trend is observed in monthly registration of LLPs in last few months with minimum registration of 1,074 LLPs in November, 2015 and has started picking up since then with February 2016 witnessing the registration of 2,154 LLPs. (**Table 3.1**).



#### **IV. REGISTRATION OF NEW COMPANIES DURING FEBRUARY, 2016**

9. During the month of February 2016 a total of 8,764 companies were registered with collective authorized capital of Rs. 21,160.24 crore. Of them 8,713 companies were registered as Companies Limited by Shares with authorized capital of Rs. 21,159.64 crore; 49 companies were registered as Limited by Guarantees with authorized capital of Rs. 58 lakh; and 2 Companies were registered as Unlimited Company with authorized capital of Rs. 2 lakh (**Table-4.1**).

10. Economic-activity wise classification of companies registered during February 2016 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (4,210) followed by Manufacturing (1,065), Trading (910), Construction (590) and Community, Personal & Social Services (531).



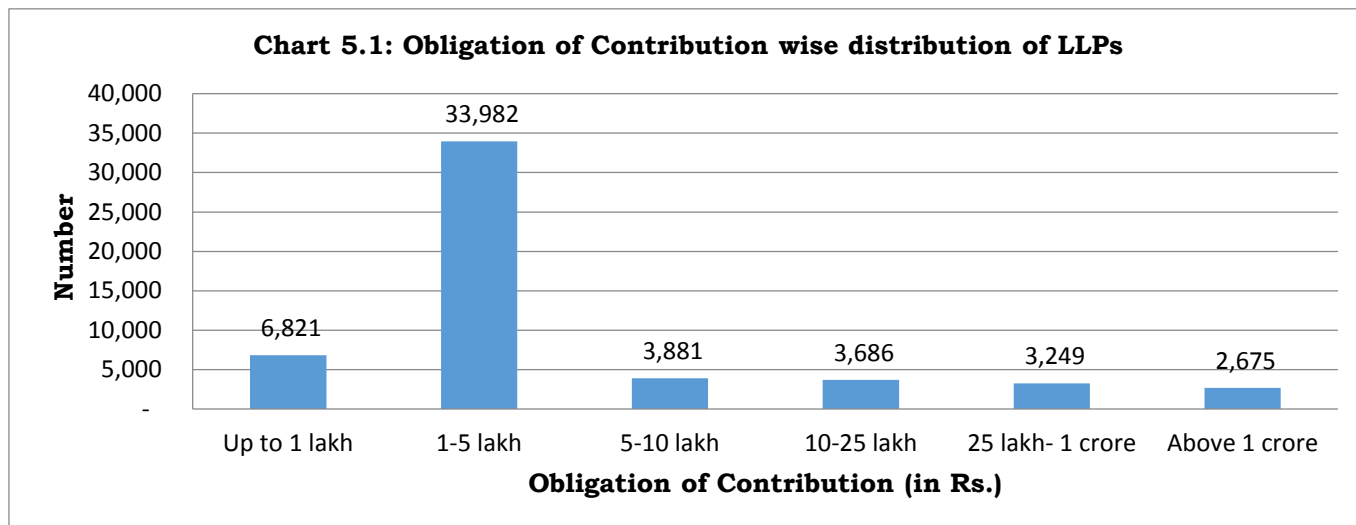
*'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting*

11. During February 2016, 1,536 (17.53%) companies were registered in Maharashtra, followed by 1,407(16.05%) in Delhi, and 868 (9.90%) in Karnataka (**Table-4.3**).

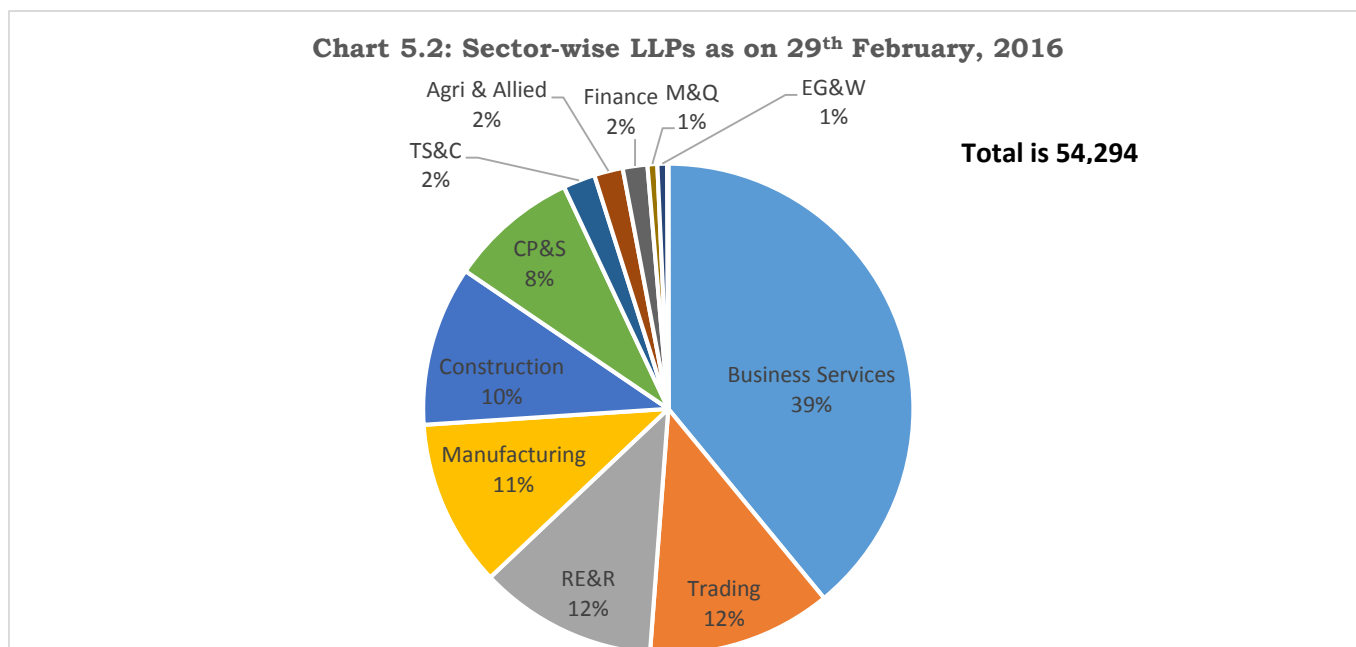
#### **V. Limited Liability Partnerships (LLP) and Foreign Companies**

12. As on 29<sup>th</sup> February 2016, a total number of 55,182 LLPs were registered in the country, of which 54,294 of them were active. About 75.15% active LLPs (40,803 in number) have obligation of contribution less than or equal to Rs. 5 lakh each; and only

about 4.93% (2,675 in number) of LLPs have obligation of contribution above Rs.1crore each **(Table-5.1 and Chart 5.1)**

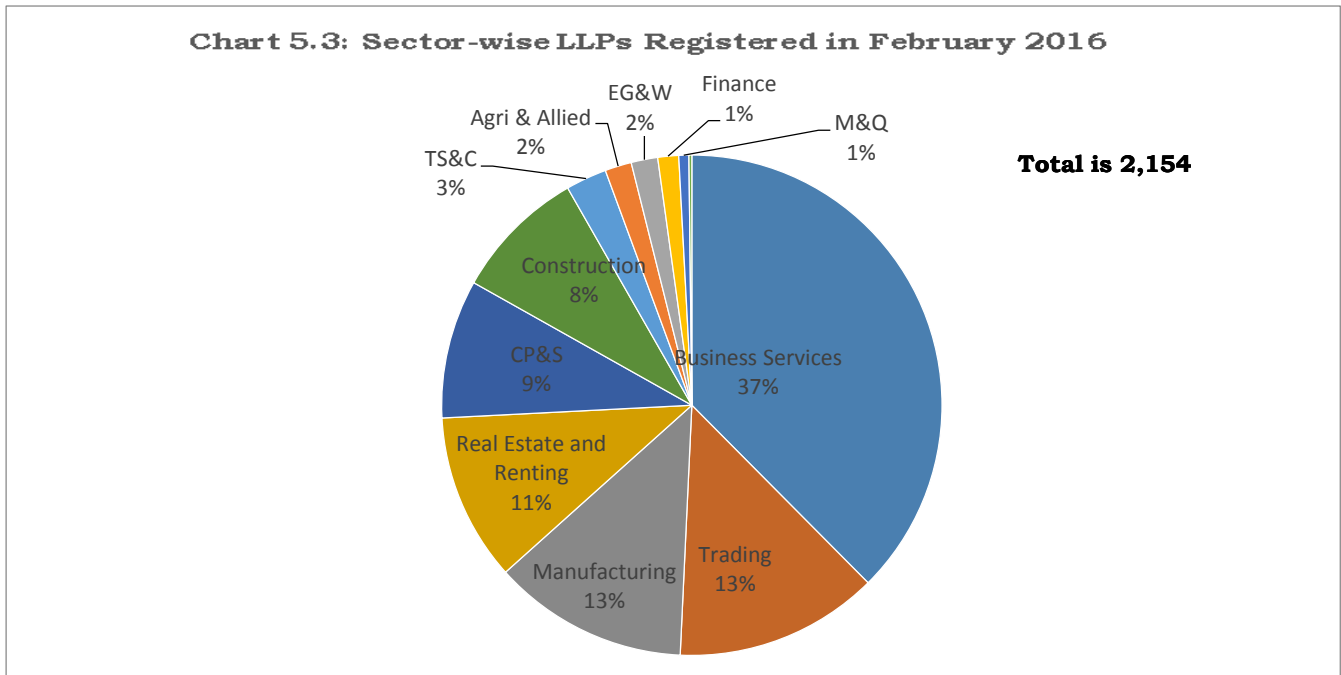


13. Broad economic sector wise classification of active LLPs as on 29<sup>th</sup> February 2016 reveals that Service sector account for 40,850 LLPs, followed by Industry and Agriculture sectors accounting for 12,409 and 1,028 respectively. Economic-activity wise classification of active LLPs as on 29<sup>th</sup> February 2016 reveals that a large number of LLPs are in Business Services (21,197) followed by Trading (6,598), Real Estate & Renting (6,375) and Manufacturing (5,987) **(Table-5.2 & Chart 5.2).**



*'EG&W' is Electricity, Gas and Water, 'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services', 'RE&R' is Real Estate and Renting.*

14. A total of 2,154 Limited Liability Partnerships (LLPs) were registered during February 2016 with collective obligation of contribution of Rs. 774.48crore. Economic activity wise classification of LLPs during the month reveals that highest number of 809 LLPs were registered in Business Services, followed by 284 in Trading and 272 in Manufacturing (Table-5.3 and Chart 5.3). Highest number of 661 LLPs were registered in Maharashtra (30.69%) followed by 336 in Delhi (15.60%) during the month of February 2016. (Table-6.1).



*'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services'.*

**Foreign Companies**

15. As on 29<sup>th</sup> February 2016, a total of 3,332 foreign companies were doing business in India. During the month of February 2016, 14 foreign companies were registered in India with 6 in Delhi, 3 in Maharashtra, 2 in Karnataka and 1 each in Rajasthan, Tamil Nadu and Uttar Pradesh. Of these 14 foreign companies, 10 were registered under Business Services and 1 each under Construction, Electricity, Gas & Water Supply, Manufacturing and Mining & Quarrying.

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<b>Table 1.1 Summary Statement on Companies in India as on 29<sup>th</sup> February, 2016</b>		
<b>1</b>	<b>Companies Registered as on 29th February, 2016</b>	<b>1,535,848</b>
2	Number of Closed Companies	284,690
<i>i</i>	<i>No. of Companies Liquidated/ Dissolved</i>	10,352
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	251,112
<i>iii</i>	<i>No. of Companies Amalgamated/ merged</i>	16,875
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	6,351
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	556
4	Number of Companies not having filed statutory annual filings consecutively for three years	138,747
5	Number of Companies under Liquidation	5,471
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	23,061
7	Number of Companies lying AIPG (Active in Progress)	171
<b>Number of Active companies</b>		<b>1,083,152</b>
Of which		
Companies Limited by Shares		<b>1,076,427</b>
Companies Limited by Guarantees		<b>6,327</b>
Unlimited Companies		<b>398</b>

**Note:**

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

<b>Table 1.2 : Active Companies Limited by Shares as on 29<sup>th</sup> February, 2016</b>				
<b>Sl. No.</b>	<b>Companies Limited by Shares</b>	<b>Government</b>	<b>Non-Government</b>	<b>Total</b>
1	Public Limited	<b>1,068</b>	<b>62,394</b>	<b>63,462</b>
	<i>Of which</i>			
<i>i</i>	<i>Listed</i>	67	6,742	6,809
<i>ii</i>	<i>Unlisted</i>	1,001	55,652	56,653
2	Private Limited	<b>441</b>	<b>1,012,524</b>	<b>1,012,965</b>
	<i>Of which</i>			
	One Person Company	-	5,798	5,798
<b>Total</b>		<b>1,509</b>	<b>1,074,918</b>	<b>1,076,427</b>



**Table 1.3: Authorized Capital-wise Active Companies as on 29<sup>th</sup> February, 2016****(Authorized Capital in Rs. Crore)**

Sl. No.	Authorised Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	376,607	3,718.00	1,696	1.96	378,303	3,719.96
2	Above 1 lakh to 5 lakh	191,543	8,101.64	9,955	495.95	201,498	8,597.58
3	Above 5 lakh to 10 lakh	135,709	13,291.68	6,086	579.98	141,795	13,871.66
4	Above 10 lakh to 25 lakh	88,406	18,310.17	5,245	1,134.04	93,651	19,444.21
5	Above 25 lakh to 50 lakh	72,474	31,321.78	5,113	2,326.08	77,587	33,647.85
6	Above 50 lakh to 1 crore	60,327	53,647.39	7,535	7,092.07	67,862	60,739.46
7	Above 1 crore to 2 crore	35,835	59,341.90	5,146	8,823.38	40,981	68,165.28
8	Above 2 crore to 5 crore	33,215	120,567.68	8,252	32,538.00	41,467	153,105.68
9	Above 5 crore to 10 crore	11,221	88,106.57	5,753	45,737.05	16,974	133,843.63
10	Above 10 crore to 25 crore	6,981	115,479.11	4,876	83,309.28	11,857	198,788.39
11	Above 25 crore to 100 crore	4,169	205,489.53	3,531	184,603.57	7,700	390,093.10
12	Above 100 crore to 500 crore	1,226	263,395.68	1,215	263,952.04	2,441	527,347.71
13	Above 500 crore to 1000 crore	152	116,695.36	233	184,525.41	385	301,220.76
14	Above 1000 crore	153	566,364.85	498	2,338,855.32	651	2,905,220.18
<b>Total</b>		<b>1,018,018</b>	<b>1,663,831.33</b>	<b>65,134</b>	<b>3,153,974.13</b>	<b>1,083,152</b>	<b>4,817,805.46</b>

**Table 1.4: State/UT-wise Status of Companies Registered as on 29<sup>th</sup> February, 2016**

Sl. No.	State	Registered	Closed	Annual filings not done for 3 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A& N Islands	288	5	46	-	-	-	2	235
2	Andhra Pradesh	23,163	2,285	5,370	1	53	220	10	15,224
3	Arunachal Pradesh	500	236	9	-	2	61	-	192
4	Assam	9,535	2,774	172	-	14	1,204	2	5,369
5	Bihar	21,838	2,617	1,205	12	40	3,245	4	14,715
6	Chandigarh	13,132	4,163	1,090	2	70	48	-	7,759
7	Chhattisgarh	7,973	1,110	243	3	1	21	1	6,594
8	Dadra & Nagar Haveli	451	50	45	-	-	9	-	347
9	Daman and Diu	313	59	15	1	1	35	-	202
10	Delhi	285,212	48,812	28,095	123	711	1,926	16	205,529
11	Goa	7,558	1,462	440	-	11	686	-	4,959
12	Gujarat	84,626	15,388	10,826	14	582	2,701	7	55,108
13	Haryana	29,403	2,993	2,156	51	39	208	1	23,955
14	Himachal Pradesh	4,973	1,207	411	1	20	106	-	3,228
15	Jammu and Kashmir	4,251	629	975	-	16	73	1	2,557
16	Jharkhand	9,713	1,157	614	-	12	735	1	7,194
17	Karnataka	85,377	16,269	7,826	23	459	870	8	59,922
18	Kerala	39,894	10,869	2,194	63	300	86	6	26,376
19	Lakshadweep	12	-	-	-	-	-	-	12
20	Madhya Pradesh	31,163	7,749	1,322	4	76	176	-	21,836
21	Maharashtra	308,830	44,402	33,739	68	1,376	2,311	51	226,883
22	Manipur	438	154	17	-	-	35	1	231
23	Meghalaya	949	326	13	-	1	69	-	540
24	Mizoram	104	53	7	-	-	7	-	37
25	Nagaland	494	263	25	-	1	34	-	171
26	Odisha	19,530	5,600	567	4	61	202	-	13,096
27	Puducherry	2,840	1,165	227	-	8	7	-	1,433
28	Punjab	26,902	8,781	2,002	10	116	121	1	15,871
29	Rajasthan	47,936	8,364	1,384	18	76	2,129	1	35,964
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	119,983	29,051	15,381	34	311	1,516	27	73,663
32	Telangana	82,332	7,669	17,147	7	226	887	22	56,374
33	Tripura	360	83	5	-	-	38	-	234
34	Uttar Pradesh	72,184	12,517	4,319	24	217	810	6	54,291
35	Uttarakhand	5,125	788	81	-	14	277	-	3,965
36	West Bengal	188,466	45,640	779	93	657	2,208	3	139,086
<b>Total</b>		<b>1,535,848</b>	<b>284,690</b>	<b>138,747</b>	<b>556</b>	<b>5,471</b>	<b>23,061</b>	<b>171</b>	<b>1,083,152</b>

**Note:** AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the company remains Active in Progress.

**Table 1.5: Economic Activity-wise Active Companies as on 29<sup>th</sup> February, 2016**  
(Authorized Capital in Rs. Crore)

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>26,098</b>	<b>18,184.58</b>	<b>2,867</b>	<b>33,078.90</b>	<b>28,965</b>	<b>51,263.48</b>
<b>II</b>	<b>Industry</b>	<b>332,995</b>	<b>816,634.27</b>	<b>25,536</b>	<b>1,748,666.92</b>	<b>358,531</b>	<b>2,565,301.20</b>
<b>1</b>	<i>Manufacturing</i>	204,380	455,463.28	17,584	665,844.86	221,964	1,121,308.14
i	<i>Metals &amp; Chemicals, and products thereof</i>	73,910	181,538.67	7,587	264,471.47	81,497	446,010.14
ii	<i>Machinery &amp; Equipments</i>	48,045	162,975.86	3,248	298,732.27	51,293	461,708.13
iii	<i>Textiles</i>	28,485	32,791.05	2,614	40,714.53	31,099	73,505.57
iv	<i>Food stuffs</i>	25,828	46,403.74	2,491	34,197.12	28,319	80,600.86
v	<i>Paper &amp; Paper products, Publishing, printing and reproduction of recorded media</i>	13,465	12,400.32	822	14,489.87	14,287	26,890.19
vi	<i>Others</i>	9,742	13,468.16	473	10,264.66	10,215	23,732.82
vii	<i>Leather &amp; products thereof</i>	2,557	3,251.72	178	1,849.97	2,735	5,101.69
viii	<i>Wood Products</i>	2,348	2,633.76	171	1,124.98	2,519	3,758.74
<b>2</b>	<i>Construction</i>	104,546	192,220.74	5,419	232,142.24	109,965	424,362.97
<b>3</b>	<i>Electricity, Gas &amp; Water companies</i>	12696	134,656.58	1,802	793,076.92	14,498	927,733.50
<b>4</b>	<i>Mining &amp; Quarrying</i>	11,373	34,293.67	731	57,602.91	12,104	91,896.58
<b>III</b>	<b>Services</b>	<b>637,134</b>	<b>794,633.67</b>	<b>34,707</b>	<b>1,203,626.56</b>	<b>671,841</b>	<b>1,998,260.23</b>
<b>1</b>	<i>Business Services</i>	277,538	289,641.24	10,207	408,810.13	287,745	698,451.37
<b>2</b>	<i>Trading</i>	149,443	161,122.37	6,331	110,154.56	155,774	271,276.93
<b>3</b>	<i>Real Estate and Renting</i>	73,282	67,801.71	4,003	33,249.21	77,285	101,050.92
<b>4</b>	<i>Community, personal &amp; Social Services</i>	63,416	69,405.35	3,855	115,807.08	67,271	185,212.44
<b>5</b>	<i>Finance</i>	39,973	157,067.75	8,696	269,512.42	48,669	426,580.17
<b>6</b>	<i>Transport, storage and Communications</i>	32,802	47,165.27	1,474	224,854.56	34,276	272,019.83
<b>7</b>	<i>Insurance</i>	680	2,429.98	141	41,238.60	821	43,668.58
<b>IV</b>	<b>Others</b>	<b>21,791</b>	<b>34,378.81</b>	<b>2,024</b>	<b>168,601.74</b>	<b>23,815</b>	<b>202,980.55</b>
<b>Total</b>		<b>1,018,018</b>	<b>1,663,831.33</b>	<b>65,134</b>	<b>3,153,974.13</b>	<b>1,083,152</b>	<b>4,817,805.46</b>

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Sl. No.	Economic Activity	Up to 29.02.2016		During February 2016	
		Number	Authorized Capital	Number	Authorized Capital
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>91</b>	<b>333.60</b>	<b>9</b>	<b>37.00</b>
<b>II</b>	<b>Industry</b>	<b>790</b>	<b>2,559.20</b>	<b>48</b>	<b>146.00</b>
1	<i>Manufacturing</i>	484	1,412.40	34	105.00
2	<i>Construction</i>	245	949.30	12	30.00
3	<i>Electricity, Gas &amp; Water companies</i>	32	123.50	2	11.00
4	<i>Mining &amp; Quarrying</i>	29	74.00	-	-
<b>III</b>	<b>Services</b>	<b>4,916</b>	<b>11,687.08</b>	<b>340</b>	<b>743.60</b>
1	<i>Business Services</i>	3,265	7,191.53	225	432.50
	<i>Community, personal &amp; Social Services</i>	882	2,211.94	60	162.60
2	<i>Trading</i>	437	1,217.11	32	84.50
3	<i>Real Estate and Renting</i>	152	517.50	13	45.00
4	<i>Transport, storage and Communications</i>	136	362.00	8	17.00
5	<i>Finance</i>	43	177.00	2	2.00
6	<i>Insurance</i>	1	10.00	-	-
<b>IV</b>	<b>Others</b>	<b>1</b>	<b>10.00</b>	<b>-</b>	<b>-</b>
<b>Total</b>		<b>5,798</b>	<b>14,589.88</b>	<b>397</b>	<b>926.60</b>

Month	Public Companies	Private Companies	Total Companies	LLP
January 2013	182	5,326	5,508	483
February 2013	243	6,229	6,472	337
March 2013	202	6,708	6,910	535
April 2013	383	8,643	9,026	666
May 2013	324	10,222	10,546	662
June 2013	260	7,804	8,064	565
July 2013	230	8,554	8,784	679
August 2013	171	7,010	7,181	531
September 2013	271	7,227	7,498	524
October 2013	175	6,410	6,585	586
November 2013	169	7,166	7,335	493
December 2013	204	7,740	7,944	722
January 2014	256	7,950	8,206	792
February 2014	213	7,300	7,513	865
March 2014	508	9,247	9,755	897
April 2014	27	738	765	562
May 2014	29	1,760	1,789	531
June 2014	89	4,712	4,801	825
July 2014	139	7,090	7,229	1,131
August 2014	130	6,546	6,676	1,171
September 2014	139	6,725	6,864	1,235
October 2014	89	4,194	4,283	963
November 2014	125	5,346	5,471	1,244
December 2014	150	6,296	6,446	1,399
January 2015	144	6,758	6,902	1,526
February 2015	129	6,009	6,138	1,761
March 2015	308	6,723	7,031	2,334
April 2015	156	5,896	6,052	1,666
May 2015	132	6,725	6,857	2,026
June 2015	148	7,052	7,200	2,276
July 2015	127	6,886	7,013	1,949
August 2015	129	6,769	6,898	1,836
September 2015	137	6,131	6,268	1,753
October 2015	119	6,688	6,807	1,233
November 2015	110	6,040	6,150	1,074
December 2015	151	7,093	7,244	1,545
January 2016	150	7,217	7,367	1,570
February 2016	177	8,587	8,764	2,154

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
<b>1</b>	<b>Company Limited by Shares</b>	<b>2</b>	<b>2,000,100.00</b>	<b>8,711</b>	<b>115,864.47</b>	<b>8,713</b>	<b>2,115,964.47</b>
i	OPC	-	-	397	926.60	397	926.60
ii	Private	1	100.00	8,143	90,893.40	8,144	90,993.40
iii	Public	1	2,000,000.00	171	24,044.48	172	2,024,044.48
<b>2</b>	<b>Company Limited by Guarantee</b>	-	-	<b>49</b>	<b>58.00</b>	<b>49</b>	<b>58.00</b>
i	Private	-	-	44	53.00	44	53.00
ii	Public	-	-	5	5.00	5	5.00
<b>3</b>	<b>Unlimited Company</b>	-	-	<b>2</b>	<b>2.00</b>	<b>2</b>	<b>2.00</b>
i	Private	-	-	2	2.00	2	2.00
ii	Public	-	-	-	-	-	-
<b>Total</b>		<b>2</b>	<b>2,000,100.00</b>	<b>8,762</b>	<b>115,924.47</b>	<b>8,764</b>	<b>2,116,024.47</b>

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
<b>I</b>	<b>Agriculture and Allied Activities</b>	-	-	-	-	392	3,770.70	3	65.00	395	3,835.70
<b>II</b>	<b>Industry</b>	-	-	-	-	1,794	21,795.22	34	2,385.85	1,828	24,181.07
1	Manufacturing	-	-	-	-	1,040	12,512.02	25	1,839.85	1,065	14,351.87
i	Metals & Chemicals, and products thereof	-	-	-	-	271	4,940.30	3	1,011.00	274	5,951.30
ii	Machinery & Equipments	-	-	-	-	258	3,506.55	5	533.50	263	4,040.05
iii	Food stuffs	-	-	-	-	232	1,803.50	4	225.35	236	2,028.85
iv	Others	-	-	-	-	73	912.17	-	-	73	912.17
v	Textiles	-	-	-	-	104	764.00	13	70.00	117	834.00
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	81	421.50	-	-	81	421.50
vii	Leather & products thereof	-	-	-	-	12	88.00	-	-	12	88.00
viii	Wood Products	-	-	-	-	9	76.00	-	-	9	76.00
2	Construction	-	-	-	-	582	6,866.40	8	536.00	590	7,402.40
3	Electricity, Gas & Water Companies	-	-	-	-	142	1,653.80	1	10.00	143	1,663.80
4	Mining & Quarrying	-	-	-	-	30	763.00	-	-	30	763.00
<b>III</b>	<b>Services</b>	1	100.000	1	2,000,000.00	6,400	66,309.08	139	21,598.63	6,541	2,088,007.71
1	Business Services	1	100.00	-	-	4,167	24,653.23	42	938.00	4,210	25,691.23
2	Trading	-	-	-	-	886	10,294.00	24	666.00	910	10,960.00
3	Community, personal & Social Services	-	-	-	-	524	4,148.05	7	16.53	531	4,164.58
4	Real Estate and Renting	-	-	-	-	447	4,658.80	8	41.00	455	4,699.80
5	Transport, storage and Communications	-	-	1	2,000,000.00	243	8,329.00	1	5.00	245	2,008,334.00
6	Finance	-	-	-	-	126	13,986.00	56	19,931.10	182	33,917.10
7	Insurance	-	-	-	-	7	240.00	1	1.00	8	241.00
<b>Total</b>		<b>1</b>	<b>100.00</b>	<b>1</b>	<b>2,000,000.00</b>	<b>8,586</b>	<b>91,875.00</b>	<b>176</b>	<b>24,049.48</b>	<b>8,764</b>	<b>2,116,024.47</b>

**Table 4.3: State/UT-wise Registration of Companies during February, 2016**

**(Authorized Capital in Rs. Lakhs)**

Sl.No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
1	A&N Islands	-	-	-	-	9.00	69.00	-	-	9.00	69.00
2	Andhra Pradesh	-	-	-	-	221	2,751.54	2	26.00	223	2,777.54
3	Assam	-	-	-	-	31	1,074.00	-	-	31	1,074.00
4	Bihar	-	-	-	-	287	2,454.00	2	20.00	289	2,474.00
5	Chandigarh	-	-	-	-	43	141.50	1	5.00	44	146.50
6	Chhattisgarh	-	-	-	-	49	1,856.50	-	-	49	1,856.50
7	Dadra & Nagar Haveli	-	-	-	-	1	500.00	-	-	1	500.00
8	Daman and Diu	-	-	-	-	1	50.00	-	-	1	50.00
9	Delhi	-	-	1	2,000,000.00	1,382	17,154.60	24	1,777.00	1,407	2,018,931.60
10	Goa	-	-	-	-	26	62.00	-	-	26	62.00
11	Gujarat	-	-	-	-	353	2,769.51	10	1,072.00	363	3,841.51
12	Haryana	-	-	-	-	330	2,081.27	3	512.50	333	2,593.77
13	Himachal Pradesh	-	-	-	-	27	324.00	-	-	27	324.00
14	Jammu and Kashmir	-	-	-	-	29	73.00	-	-	29	73.00
15	Jharkhand	-	-	-	-	93	1,239.50	-	-	93	1,239.50
16	Karnataka	-	-	-	-	864	7,583.10	4	521.00	868	8,104.10
17	Kerala	1	100	-	-	252	1,982.00	15	365.00	268	2,447.00
18	Madhya Pradesh	-	-	-	-	153	928.50	1	5.00	154	933.50
19	Maharashtra	-	-	-	-	1,512	22,476.72	24	18,302.35	1,536	40,779.07
20	Manipur	-	-	-	-	4	17.00	-	-	4	17.00
21	Meghalaya	-	-	-	-	2	15.00	-	-	2	15.00
22	Nagaland	-	-	-	-	5	436.00	-	-	5	436.00
23	Odisha	-	-	-	-	117	1,123.00	-	-	117	1,123.00
24	Puducherry	-	-	-	-	10	59.00	-	-	10	59.00
25	Punjab	-	-	-	-	78	287.20	3	15.00	81	302.20
26	Rajasthan	-	-	-	-	251	1,235.00	3	20.00	254	1,255.00
27	Tamil Nadu	-	-	-	-	634	7,812.00	8	72.00	642	7,884.00
28	Telangana	-	-	-	-	596	3,469.85	5	320.00	601	3,789.85
29	Tripura	-	-	-	-	4	111.80	-	-	4	111.80
30	Uttar Pradesh	-	-	-	-	696	5,468.00	30	791.10	726	6,259.10
31	Uttarakhand	-	-	-	-	23	117.90	3	25.00	26	142.90
32	West Bengal	-	-	-	-	503	6,152.51	38	200.53	541	6,353.04
<b>Total</b>		<b>1</b>	<b>100.00</b>	<b>1</b>	<b>2,000,000.00</b>	<b>8,586</b>	<b>91,875.00</b>	<b>176</b>	<b>24,049.48</b>	<b>8,764</b>	<b>2,116,024.47</b>

<b>Table 5.1: Obligation of Contribution wise Active LLPs as on 29<sup>th</sup> February, 2016</b>			
<b>Sl. No.</b>	<b>Obligation of Contribution Range</b>	<b>Number</b>	<b>Obligation of Contribution (in Rs Lakhs)</b>
1	Up to 1 lakh	6,821	2,038.92
2	Above 1 lakh to 5 lakh	33,982	68,149.37
3	Above 5 lakh to 10 lakh	3,881	34,632.58
4	Above 10 lakh to 25 lakh	3,686	68,893.27
5	Above 25 lakh to 50 lakh	1,837	72,292.49
6	Above 50 lakh to 1 crore	1,412	114,771.86
7	Above 1 crore to 2 crore	1,096	187,172.03
8	Above 2 crore to 5 crore	697	239,306.72
9	Above 5 crore to 10 crore	375	288,775.17
10	Above 10 crore to 25 crore	274	462,941.77
11	Above 25 crore to 100 crore	183	981,359.74
12	Above 100 crore	50	1,633,577.21
<b>Total</b>		<b>54,294</b>	<b>4,153,911.13</b>

<b>Table 5.2: Economic Activity-wise Active LLPs as on 29<sup>th</sup> February, 2016</b>			
<b>Sl. No.</b>	<b>Economic Activity</b>	<b>Number</b>	<b>Obligation of Contribution (in Rs Lakhs)</b>
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>1,028</b>	<b>46,169.51</b>
<b>II</b>	<b>Industry</b>	<b>12,409</b>	<b>1,489,689.51</b>
1	Manufacturing	5,987	450,184.40
i	<i>Metals &amp; Chemicals, and products thereof</i>	1,495	184,078.93
ii	<i>Machinery &amp; Equipments</i>	1,087	67,987.82
iii	<i>Food stuffs</i>	1,050	76,698.97
iv	<i>Textiles</i>	996	47,437.12
v	<i>Others</i>	594	39,278.82
vi	<i>Paper &amp; Paper products, Publishing, printing and reproduction of recorded media</i>	571	26,816.56
vii	<i>Leather and products thereof</i>	106	4,775.19
viii	<i>Wood Products</i>	88	3,110.98
2	Construction	5,721	566,219.99
3	Mining & Quarrying	352	15,448.20
4	Electricity, Gas & Water Companies	349	457,836.92
<b>III</b>	<b>Services</b>	<b>40,850</b>	<b>2,618,002.12</b>
1	Business Services	21,197	978,259.90
2	Trading	6,598	592,031.22
3	Real Estate and Renting	6,375	584419.24
4	Community, personal & Social Services	4,620	174,103.74
5	Transport, storage and Communications	1,148	30,934.60
6	Finance	881	257,418.42
7	Insurance	31	835.00
<b>IV</b>	<b>Others</b>	<b>7</b>	<b>50.00</b>
<b>Total</b>		<b>54,294</b>	<b>4,153,911.13</b>

**Note:** Obligation of Contribution consists of tangible and intangible property or other benefits brought in by the partners to the Limited Liability Partnership

**Table 5.3: Economic Activity wise LLPs Registered during February, 2016**

<b>Sl.No.</b>	<b>Economic Activity</b>	<b>Number</b>	<b>Obligation of Contribution (in Rs Lakhs)</b>
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>37</b>	<b>853.63</b>
<b>II</b>	<b>Industry</b>	<b>508</b>	<b>26,777.11</b>
1	<i>Manufacturing</i>	272	13,832.76
i	<i>Metals &amp; Chemicals, and products thereof</i>	58	6,749.59
ii	<i>Food stuffs</i>	51	326.40
iii	<i>Machinery &amp; Equipments</i>	45	2,272.43
iv	<i>Textiles</i>	45	1,235.82
v	<i>Paper &amp; Paper products, Publishing, printing and reproduction of recorded media</i>	34	765.66
	<i>Others</i>	24	2,032.80
vi	<i>Wood Products</i>	10	433.86
vii	<i>Leather and products thereof</i>	5	16.20
2	<i>Construction</i>	185	12,560.42
3	<i>Electricity, Gas &amp; Water Companies</i>	37	312.82
4	<i>Mining &amp; Quarrying</i>	14	71.10
<b>III</b>	<b>Services</b>	<b>1,609</b>	<b>49,816.77</b>
1	<i>Business Services</i>	809	17,665.33
2	<i>Trading</i>	284	8,764.54
4	<i>Real Estate and Renting</i>	233	10,181.10
3	<i>Community, personal &amp; Social Services</i>	193	3,980.69
4	<i>Transport, storage and Communications</i>	57	6,563.04
5	<i>Finance</i>	29	2,572.07
6	<i>Insurance</i>	4	90.00
<b>Total</b>		<b>2,154</b>	<b>77,447.50</b>

**Note:** Obligation of Contribution consists of tangible and intangible property or other benefits brought in by the partners to the Limited Liability Partnership.



<b>Table 6.1: State/UT wise Registration of OPC,LLP and Foreign Companies during February, 2016</b>				
<b>Sl. No.</b>	<b>State/UT</b>	<b>OPC</b>	<b>LLP</b>	<b>Foreign Companies</b>
1	A&N Islands	1	-	-
2	Andhra Pradesh	7	18	-
3	Arunachal Pradesh	-	-	-
4	Assam	1	5	-
5	Bihar	17	13	-
6	Chandigarh	2	10	-
7	Chhattisgarh	3	5	-
8	Dadra & Nagar Haveli	-	-	-
9	Daman and Diu	-	3	-
10	Delhi	58	336	6
11	Goa	1	9	-
12	Gujarat	9	189	-
13	Haryana	15	52	-
14	Himachal Pradesh	5	3	-
15	Jammu and Kashmir	3	2	-
16	Jharkhand	4	12	-
17	Karnataka	50	193	2
18	Kerala	12	63	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	6	37	-
21	Maharashtra	71	662	3
22	Manipur	-	-	-
23	Meghalaya	-	-	-
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Odisha	12	10	-
27	Puducherry	-	2	-
28	Punjab	3	17	-
29	Rajasthan	7	104	1
30	Sikkim	-	-	-
31	Tamil Nadu	28	72	1
32	Telangana	31	86	-
33	Tripura	-	-	-
34	Uttar Pradesh	34	81	1
35	Uttarakhand	-	9	-
36	West Bengal	17	161	-
<b>Total</b>		<b>397</b>	<b>2,154</b>	<b>14</b>